

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1904
ANSWERED ON:21.07.2004
PROMOTING PRODUCTS OF COMPANIES
Mandlik Shri Sadashivrao Dadoba

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has authorised the office bearers of Central Government Employees` Residents Welfare Association to promote the products of various companies by circulating notices/circulars;
- (b) if so, the facts in this regard;
- (c) whether the Government has received any complaint/objection in this regard;
- (d) if so, the details thereof;
- (e) whether the Government has taken any action on these complaints;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): No, Sir.
- (b): Does not arise.
- (c): Yes, Sir.
- (d): A petition was received about a Residents` Welfare Association permitting advertisement of a local shop in its circular.
- (e): Government does not contemplate any action in the matter.
- (f): Does not arise.
- (g): DoPT accords recognition to RWAs which adopt the prescribed model constitution and follow the objectives and broad guidelines set down by the DoPT. The Government does not interfere in their routine affairs.